

File No. 01-05/Enf-I/FSSAI/2016
Food Safety and Standards Authority of India
(Regulatory Compliance Division)
Ministry of Health and Family Welfare
FDA Bhawan, Kotla Road, New Delhi - 110002

The 3rd February, 2017

Office Order

Subject: Notification of FSSAI's Designated Officer for Central Licensing under Section 36 of FSS Act, 2006 - reg.

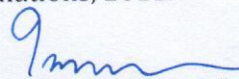
In pursuance of Section 36 of the Food Safety and Standards Act, 2006, read with Section 1.2.1 (1) of Food Safety and Standards Regulations 2011 and in partial modification to order no 09-01/Enf-I/2012/FSSAI (Pt-2) dated 14th December, 2016, the following officer is hereby appointed as Designated Officers under Central Licensing with the jurisdiction/ area mentioned with immediate effect until further orders:-

Sl. No.	Name of the Officer	Area of Jurisdiction
1.	Smt. Sheetal Gupta, Scientist (II)	Maharashtra
2.	Shri V K. Pancham, Deputy Director	Goa, Dadra & Nagar Haveli and Daman and Diu
3.	Dr. A K. Singla, Joint Director	Madhya Pradesh & Gujarat

2. The following would be the link officers for officers assigned against each and would look after central licensing work during their absence:

Sl. No.	Name of the Officer	Name of the Link Officer
1.	Smt. Sheetal Gupta, Scientist (II)	Shri Ais Kumar, Deputy Director
2.	Shri V K. Pancham, Deputy Director	Dr. A K. Singla, Joint Director
3.	Dr. A K. Singla, Joint Director	Smt. Sheetal Gupta, Scientist (II)

3. The Designated Officers, so appointed shall perform the functions of Central Licensing Authority in accordance with the provisions under FSS Regulations, 2011.


(Pawan Agarwal)
Chief Executive Officer

To,

1. All Commissioners of Food Safety
2. All Designated Officers/ Central Licensing Authority
3. IT Division- For uploading the order on FSSAI Website
4. HR Division, FSSAI HQs
5. Guard File of Regulatory Compliance Division